

CENTRAL ADMINISTRATIVE TRIBUNAL LUCKNOW BENCH LUCKNOW

O.A. NO:317/2005 THIS THE 5th DAY OF SEPTEMBER, 2005.

HON'BLE SHRI SHANKAR RAJU MEMBER (J)

HON'BLE SHRI S.P. ARYA MEMBER (A)

Parshu Ram, aged about 50 years, son of Shri Mehi Lal, resident of Village Banipur, P.O. Bahwa, District Sitapur.

Applicant.

By Advocate Shri Hari Ram.

Versus

1. Union of India, through the General Manager, North Eastern Railway, Gorakhpur.
2. Divisional Railway Manager, North Eastern Railway, Ashok Marg, Lucknow.
3. The Senior Divisional Engineer, North Eastern Railway, Lucknow.
4. Assistant Engineer, North Eastern Railway, Mailani, District Sitapur. U.P.

Respondents.

By Advocate Shri Deepak Shukla for Shri Prashant Kumar.

ORDER (ORAL)

BY HON'BLE SHRI SHANKAR RAJU MEMBER(J)

Applicant , who challenges his removal, states that he has filed an appeal on 8.6.2000 within the period of limitation but no response has come -forth from respondents.

2. In this view of the matter, we dispose of this O.A. with a direction to respondents that whatever may be the outcome of the appeal whether it has been received by respondents or not or on receipt any order passed by them or not, shall be assigned by way of speaking order and communicate the same to applicant within a period of one month from the date of receipt of a copy of this order. If applicant is still aggrieved it shall be open to him to take recourse to the appropriate proceedings in accordance with law. No costs.


(S.P. ARYA)

MEMBER (A)

HLS


(SHANKAR RAJU)

MEMBER(J)